

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-25/2020)

Uche Joy Okafor Applicant

Vs

State of Goa and anr. Respondents.

Shri T. George John, Advocate for the applicant.

Shri P. Faldessai, APP holding for Shri G. Nagvenkar, APP for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4th September 2020.

P.C.

Post the matter on 7.9.2020.

DAMA SESHADRI NAIDU, J.

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